GOVERNMENT OF INDIA

MINISTRY OF COMMUNICATION AND INFORMATION TECHNOLOGY

RAJYA SABHA

QUESTION NO18.11.2010

ANSWERED ON

REVERIFICATION OF MOBILE USERS.

960

Shri T.M. Selvaganapathi

Will the Minister of COALCOALCOALCOMMUNICATION AND INFORMATION TECHNOLOGY be pleased to state :-

- (a) whether it is a fact that Government has asked all mobile companies to wrap up the reverification of mobile users in the country;
- (b) if so, the details thereof;
- (c) whether it is also a fact that Government had taken a decision to keep out of the mobile loop of companies who failed to wrap up the reverification; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY

(SHRI SACHIN PILOT)

(a) to (d)Department of Telecommunications (DOT) had asked all Telecom Service Providers on 22.11.2006 to reverify the existing customers and complete the exercise up to 31.03.2007. Subsequently, DOT permitted all Telecom Service Providers on 30.09.2009 to reverify existing mobile customers w.e.f. 01.11.2009 and complete the exercise up to 31.10.2010. Time limit for reverification has been further extended up 31.12.2010.